

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF BIRD CONSULTANCY SERVICES
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bird Consultancy Services Private Limited
2.	Date of incorporation of corporate debtor	30 th Dec 2004
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. of corporate debtor	U74140DL2004PTC131682
5.	Address of the registered office of corporate debtor	E-9, Cannaught House, Cannaught Place, New Delhi - 1, India
6.	Insolvency commencement date in respect of corporate debtor	13 th June 2025
7.	Estimated date of closure of insolvency resolution process	9 th Dec 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nisha Malpani IBBI/IPA-001/IP-P00058/2017-2018/10136
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Incube, 5th Floor, Punj Essen House, 17-18, Nehru Place, New Delhi - 110019 ip.nmalpani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	9th Floor, Tower A-1, Regus, Spaze I-Tech Park, Sector 49, Gurugram-122018, India cirpbirdconsultancyservices@gmail.com
11.	Last date for submission of claims	27th June 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Bird Consultancy Services Private Limited** on **13th June 2025**.

The creditors of Bird Consultancy Services Private Limited, are hereby called upon to submit their claims with proof **on or before 27th June 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

15th June 2025
New Delhi

Sd/-

Nisha Malpani
Resolution Professional of **Bird Consultancy Services Private Limited**
Registration No. IBBI/IPA-001/IP-P00058/2017-18/10136
AFA valid till 31.12.25